

HARYANA VIDHAN SABHA

Un- Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 5th March, 2012.**

PENALTY FOR DELAY

214. SH. AJAY SINGH CHAUTALA, M.L.A. : Will the Power Minister be pleased to state whether there is any condition in the terms and conditions for imposing penalty on the company concerned for the delay of commissioning the units of Thermal Power Plants, at Yamunanagar and Khedar (Hisar); if so, whether any penalty for the delay has been imposed alongwith the details thereof ?

**Chandigarh:
The 29th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

